

Date	Office Report	Orders
		<p>OA 37/91 5.2.91 Present: Sh.G.D.Bhandari, counsel for the petitioner.</p> <p>The ld. Counsel for the applicant states that the applicant wishes to withdraw the application with liberty to file a fresh application, if necessary. Application may accordingly be dismissed, as withdrawn.</p> <p><i>lalit b</i> ( RAM PAL SINGH ) ( B.N.JAYASIMHA ) VICE CHAIRMAN (J) VICE CHAIRMAN (A)</p>